## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

#### T.A. No. 61/954/2020



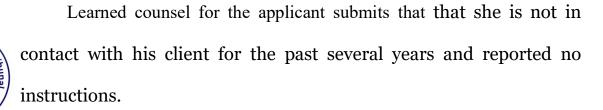
This the 21st day of January, 2021

# HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

	Mushtaq Ahmed, S/o Sh. Mohd Alam R/o Thanamang Tehsil Darhal
	Malkan District Rajouri Aged 30 years.
	Applicant
(Adv	ocate: Ms. Surinder Kour)
	<u>Versus</u>
1.	State of Jammu and Kashmir through Chief Secretary, Government of
	J&K, Civil Secretariat, Srinagar/Jammu.
2.	Principal Secretary to Government, Higher Education Department,
	Govt. Of J&K, Civil Secretariat, Srinagar/Jammu.
3.	Director School Education, Jammu.
4.	Chief Education Officer, Rajouri.
	Respondents
(Adv	ocate: Mr. Rajesh Thappa, ld. Deputy Advocate General)

### ORDER [ORAL]

### (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)



Accordingly, we close the T.A. on reporting no instructions. 2.

(ANAND MATHUR) MEMBER (A)

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(RAKESH SAGAR JAIN) MEMBER (J)